

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 46/2025**

**In**

**ORIGINAL APPLICATION NO. 712 OF 2024**

**IN THE MATTER OF:**

**Vipin Kumar**

**.....PETITIONER**

**VERSUS**

**State of U.P. & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 17.04.2025)**

**Vipin Kumar**

**.....PETITIONER**

**VERSUS**

- 1. State of Uttar Pradesh**  
Through District Magistrate, Meerut  
Office of the District Magistrate, Collectorate, Meerut  
Email: [dmme@nic.in](mailto:dmme@nic.in) **Respondent No.1**
- 2. Uttar Pradesh Pollution Control Board (UPPCB)**  
Through its Member Secretary  
Building No.TC-12 V, VibhutiKhand,  
Gomti Nagar, Lucknow U.P.  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **Respondent No.2**
- 3. Divisional Forest Officer, Meerut**  
223/1, Civil Lines, Meerut – 25000  
Email: [dfoerut@gmail.com](mailto:dfoerut@gmail.com)/ [dfosr-up@nic.in](mailto:dfosr-up@nic.in) **Respondent No.3**
- 4. Ashok Kumar Tyagi**  
S/o Kalicharan Tyagi, R/o Gali No. 01,  
H.No. 12, Phool Bagh Colony, Meerut-250001, U.P. **Respondent No.4**